

SPECIAL BENCH
COURT - I

O-239

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/715(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	IL & FS INFRASTRUCTURE DEBT FUND . VS BABCOCK BORSIG LTD
UNDER SECTION	SEC. 71(10)

Appearances (via video conferencing/physically)

Ms. Ramya Hariharan, Adv. : For Petitioner
Ms. Asmita Rakhecha, Adv.
Mr. Soumyajit Saha, Adv.

Mr. Rishav Banerjee, Adv. : For Respondent
Mr. Srinjoy Bhattacharya, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Ten days final opportunity is granted for reporting settlement.
3. Post this matter on **13/6/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**